

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-531
CP No.-181/66/ND/2019

IN THE MATTER OF:

Arkay Fabsteel Systems Pvt. Ltd.

.....Applicant

SECTION

U/s 66

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Paryag, Adv.
For the Respondent :
For the RD : Ms. Jyoti Khurana, Adv.
For the IT Dept. : Mr. Debesh Panda, Sr. St. Counsel, Ms. Zehra Khan,
Jr. St. Counsel, Mr. Vikramaditya Singh, Ms. Anauntta
Shankar, Adv.

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)**